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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6666/2019 and C.M. No. 34729/2019

AMIT SAHNI

..... Petitioner

Through: Petitioner in person.

versus

GOVT. OF NCT, DELHI AND ANR.

..... Respondent

Through: Mr. Anuj Aggarwal, ASC with  
Ms.Ayushi Bansal, Advocate for the  
respondent/ GNCTD.

Mr. Sumer Kumar Sethi, Advocate  
for respondent/ DSLSA.

**CORAM:**

**HON'BLE THE CHIEF JUSTICE**

**HON'BLE MR. JUSTICE SANJEEV NARULA**

**ORDER**

**02.08.2023**

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Learned counsel for the respondent No.1/ GNCTD prays for six weeks' time to seek further instructions in the matter. He is granted six weeks time.

List on 09.10.2023.

**SATISH CHANDRA SHARMA, CJ**

**SANJEEV NARULA, J**

**AUGUST 2, 2023/B.S. Rohella**

Signature Not Verified

Digitally Signed  
By: BHUPINDER SINGH  
ROHELLA  
Signing Date: 07.08.2023  
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